

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. †2411
TO BE ANSWERED ON 09TH MAY, 2016

Functioning of Universities

†2411. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware that certain universities in the country especially in Delhi are not functioning as per orders of the Government despite receiving Government grants;

(b) if so, the names of such universities;

(c) whether the Government has taken any remedial steps in this regard;
and

(d) if not, the reasons therefor?

ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): The Universities are governed by the Statutes and the Ordinances framed under the Act by which they are established. The University Grants Commission conducts periodical review of the functioning of the Universities including financial management, reservation policy etc. Whenever a complaint regarding mismanagement / regulations is received, it is forwarded to the University concerned for appropriate action at their end or for providing factual position in the matter, as the case may be. Further, the Accounts of the Universities which are funded by the Government are subject to audit and in the case of Central Universities, the accounts are audited by the Comptroller and Auditor General (C&AG) of India every year and the Annual Accounts are tabled in both houses of the Parliament.
